

Encroachment on Government Land

907. SHRI JANG BAHADUR SINGH PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether Delhi is in the grip of encroachment on Government land and construction thereupon and conversion of residential premises into commercial ones;

(b) if so, the reasons for the concerned civic authorities and the DDA to have not taken cognizance of the same on time and the action the Government propose to take now to fight against the menace; and

(c) the number of Civic and DDA employees booked for having permitted the encroachment on Government land and conversion of residential premises into business complexes in the last five years, yearwise, indicating the action taken against each one of them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR U. VENKATESWARLU) : (a) to (c). Unauthorised construction and encroachment on public land and also mis-use of land is a continuing problem and their removal is a continuous process. As and when any encroachment is noticed/reported, action is taken under the provisions of the relevant laws by local agencies with the help of the police, wherever necessary. The position as reported by DDA, MCD, NDMC, Delhi Contonment Board and Delhi Police is as under :

Delhi Development Authority :

The Delhi Development Authority detected 90 cases of unauthorised construction during January to July, 1996. For mis-use of premises, prosecution was launched in 511 cases during 1994-95 and 1995-96. Departmental action against 16 officials was taken and 4 officials were suspended during the last three years.

Municipal Corporation of Delhi :

From 1.1.1994 till date action for major penalty has been initiated against 405 officers. 55 officers have also been placed under suspension during the period.

New Delhi Municipal Council :

The number of cases of unauthorised constructions noticed by New Delhi Municipal Council during 1.1.1996 to 20.7.1996 were 107. Besides this 6 JJ Clusters also exist on N.D.M.C. land.

Delhi Contonment Board :

The number of unauthorised constructions and encroachments reported by the Delhi Contonment Board

are 1035 and 378 respectively. Action against the encroachers and unauthorised constructions have been initiated as per law.

Delhi Police

The number of cases in which Delhi Police has taken action against the builders/officials during 1995 and 1996 are as under :

- (i) Builder - 1
- (ii) MCD official - 1
- (iii) Delhi Police officials - 2

Natural Gas

908. SHRI MANIKRAO HODLYA GAVIT :
SHRI NANDEO DIWATHE :

Will the PRIME MINISTER be pleased to state :

(a) whether Hindustan Shipyard Limited has expressed dismay over the decision of Oil and Natural Gas Commission (ONGC) in not awarding the contract for supply of B-55 well platform for use of the Bombay High despite submitting the lowest bid;

(b) if so, the details regarding the facts of the matter and reason/justification for ignoring the lowest price bid by the PSU;

(c) whether the Hindustan Shipyard Limited has represented to the Government against the decision details thereof; and

(d) the details regarding reaction of the ONGC to the points listed in the representation of HSL and present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b). Yes, Sir. However, after evaluation of offers, the bid of Hindustan Shipyard Limited (HSL) was not found to be the lowest, as claimed by them.

(c) and (d). Yes, Sir. Basically the representation of HSL relates to the consideration of the price reduction given by M/s. Mazagaon Dock Ltd. (MDL). ONGC has pointed out that the letter of MDL offering the reduction was contained in the same envelope as the price bid. Therefore the reduction was not treated as a discount by ONGC. The contract has been awarded to MDL on 15.10.96.

Slum Development Scheme

909. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Hon'ble Prime Minister inaugurated any Slum Development Scheme in Kanpur, Uttar